

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **22.09.2026** (TUESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),

Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. Mention will be permitted only after notice (written or oral) to the other side.
2. Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.
3. Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.
4. To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio

For Being Mentioned

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 235/2026 For Stay IA No. 655/2026 For Amendment IA No. 1210/2026 (With defects)	VK Abdul Rahim Promoter, Financial Creditor & Suspended Managing Director of Sargam Builders Pvt Ltd Vs CA Jasin Jose, RP/ Liquidator of Sargam Builders Pvt Ltd & 2 Ors. WITH	Mr. Babu Karukapadath	Ms. Rehana Shukkur R3
2.	Comp App (AT) (CH) (Ins) No. 262/2023 For Stay IA No. 549/2024 Delay in filing docs. IA No. 1116/2024	John Joseph PA Vs CA Jasin Jose, Liquidator of Sargam Builders Pvt Ltd & 2 Ors WITH	Mr. Vinay Mathew Joseph	Mr. Harikumar G Nair R1 Ms. Deepa Harigovind R2 Mr. Babu Karukapadath R3
3.	Comp App (AT) (CH) (Ins) No. 414/2024 For Stay IA No. 1132/2024 & 733/2026 (Interim Order)	VK Abdul Rahim Vs CA Jasin Jose, RP/ Liquidator, Sargam Builders (P) Ltd & 2 Ors	Mr. Babu Karukapadath	Mr. Akhil Suresh R1 Ms. Rehana Shukkur R3

12:30 PM

For Hearing

With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 360/2026 For Stay IA No. 1014/2026 For Exemption IA No. 1015/2026 For Additional Docs. IA No. 1016/2026 For Direction IA No. 1017/2026	Nuzhat Aisha Naseer Vs Canara Bank & 3 Ors. WITH	Mr. Aravind Reddy H	Mr. Pranava Charan R1
5.	Comp App (AT) (CH) (Ins) No. 361/2026 For Exemption IA No. 1018/2026 For Direction IA No. 1019/2026 For Stay IA No. 1020/2026 For Additional Docs. IA No. 1021/2026	Awaiz Ahmed Vs Canara Bank & 3 Ors. WITH	Mr. Aravind Reddy H	Mr. Pranava Charan R1
6.	Comp App (AT) (CH) (Ins) No. 363/2026 For Exemption IA No. 1023/2026 For Additional Docs. IA No. 1024/2026 For Direction IA No. 1025/2026 For Stay IA No. 1026/2026	Naseer Ahmed Vs Canara Bank & 3 Ors.	Mr. Aravind Reddy H	Mr. Pranava Charan R1 R2

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in